

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 22376/2017

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

PRAVIN

Respondent(s)

(FOR ADMISSION and I.R. and IA No.73512/2017-CONDONATION OF DELAY
IN FILING and IA No.73518/2017-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.73516/2017-EXEMPTION FROM FILING O.T.)

Date : 29-11-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Nishant Ramakantrao Katneshwarkar, AOR

For Respondent(s)

Ms. Archana Pathak Dave, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the sole respondent for
filing counter affidavit.

List again on 18.1.2019.

ANIL LAXMAN PANSARE
Registrar